

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.207  
**TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2025**

SETTING UP OF NEW SUGAR MILLS WITH CENTRAL ASSISTANCE

207 DR. KANIMOZHI NVN SOMU:

Will the minister of consumer affairs, food and public distribution be pleased to state:

- (a) whether government proposes to set up new and modern sugar mills with central assistance;
- (b) if so, the details thereof;
- (c) the number of sugar mills established by the central government during the last five years; and
- (d) the number of sugar mills proposed to be set up by government in the country including Tamil Nadu?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a) to (d): No Sir. The Central Government does not set up sugar mills in any part of the country. Further, sugar industry was deleted from list of industries requiring compulsory licensing, vide press note dated 31.08.1998. Consequent to that, any entrepreneur is free to set up sugar mill in any part of the country as per provisions laid down in clause 6A to 6E of Sugarcane (Control), Order as amended from time to time.

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